



सत्यमेव जयते



GOVERNMENT OF INDIA  
TRADE MARKS REGISTRY  
Intellectual Property Bhavan, Near Antop Hill Head Post Office  
S.M. Road, Antop Hill, Mumbai - 400037 Tel: 24101144, 24101177, 24148251, 24112211  
Fax: 24140808, 24132295 Website: www.ipindia.gov.in  
Hearing Board virtual mode April -2024

	DATE OF HEARING & TIME	OPPOSITION NO.	APPLN NO.	NAME PF PARTIES	NAME OF REPRESENTATIVE	HEARING OFFICER
1	01/04/2024 10.30 AM TO 01.30 PM/	1226080	5055955	PREEAT SETHI Vs KAMAL KUMAR JAIN	R.K. DEWAN & CO. trademarks@rkdewan.com Vs BALAJI IP PRACTICE INFO@BALAJIIPPRACTICE.COM	Assistant Registrar Manjusha madam
2	01/04/2024 10.30 AM TO 01.30 PM/	269154	3247541	RAMESH MOTUMAL WADHAWANI Vs Gujarat Guardian Limited	CEREBRAL DIMENSIONS trademarks@cdiplegal.com Vs SELVAM & SELVAM, tmo@selvams.com	Assistant Registrar Manjusha madam
3	01/04/2024 10.30 AM TO 01.30 PM/	1259161	5616216	APAR ADVERTISERS PRIVATE LIMITED Vs APAR CORPORATION PVT. LTD.	IPR HOUSE.COM international@iprhouse.com Vs DE PENNING & DE PENNING trademark@depenning.com	Assistant Registrar Manjusha madam
4	01/04/2024 10.30 AM TO 01.30 PM/	947601	2772116	BHADRIK K SANGHVI Vs FINOLEX INDUSTRIES LIMITED	ARJUN T. BHAGAT & CO legal@atbhagatandco.com Vs R.K. DEWAN & CO. trademarks@rkdewan.com	Assistant Registrar Manjusha madam
5	02/04/2024 10.30 AM TO 01.30 PM/	779420	1869891	AVAILABLE Vs YEM YOUNIFORM SUPPLIES PVT.LTD.	SOUMYA KUMAR PALO Vs LALJI ADVOCATES trademarks@laljitm.in	Assistant Registrar Manjusha madam

6	02/04/2024 10.30 AM TO 01.30 PM/	820699	2034114	CHARAK PHARMA PVT. LTD. Vs USHODAYA ENTERPRISES PRIVATE LIMITED	G V S JAGANNADHA RAO legal@charak.com	Assistant Registrar Manjusha madam
7	02/04/2024 10.30 AM TO 01.30 PM/	871482	3133644	PUNIT LAL Vs Dr.SIDHAN'S HERBAL FORMULATIONS PRIVATE LIMITED	ALTACIT GLOBAL trademark@altacit.com	Assistant Registrar Manjusha madam
8	02/04/2024 10.30 AM TO 01.30 PM/	246540	1132510	BESTA COSMETICS LIMITED, Vs 200 WILMOT ROAD, DEERFIELD, IIIINOIS 60015, U.S.A.	DABUR INDIA LIMITED Vs LALL & SETHI trademarks@indiaip.com	Assistant Registrar Manjusha madam
9	02/04/2024 10.30 AM TO 01.30 PM/	784682	1983440	ALCON INC. Vs LUPIN LIMITED	LALL LAHIRI & SALHOTRA gpo@lls.in Vs M/S.V.A.ASSOCIATES vaassociatesip@gmail.com	Assistant Registrar Manjusha madam
10	03/04/2024 10.30 AM TO 01.30 PM/	841612	2297915	MAHARASHTRA OIL EXT PVT. LTD. Vs PARUL FOODS SPECIALITIES (P) LTD.	KRISHNA & SAURASTRI ASSOCIATES LLP tm@krishnaandsaurastri.com Vs H P SINGH, ADVOCATE. anoopsinghco@gmail.com	Assistant Registrar Manjusha madam
11	03/04/2024 10.30 AM TO 01.30 PM/	840021	2108537	SURENDRA A. DOSHI Vs BUNGE INDIA PRIVATE LIMITED	SACHIN BHANUBHAI MANSETA sachinmanseta@gmail.com Vs JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA.	Assistant Registrar Manjusha madam
12	03/04/2024 10.30 AM TO 01.30 PM/	746977	1711942	KALSHA BUIDLERS PVT.LTD. Vs BOAZZ LAW CHAMBER	Sonal suresh sakharkar Vs BOAZZ LAW CHAMBER	Assistant Registrar Manjusha madam
13	04/04/2024 10.30 AM TO 01.30 PM/	1064486	4438107	MR. MANISH GIRDHARLAL GATHANI Vs INDIA PISTONS LIMITED,	KIRAN KUMAR DANG Vs MOHAN ASSOCIATES. brinda@iprightsindia.com	Assistant Registrar Manjusha madam

14	04/04/2024 10.30 AM TO 01.30 PM/	824510	2191285	PARLE PRODUCTS PVT.LTD. Vs HAPPY MASALA GRUH	R.K. DEWAN & CO. trademarks@rkdewan.com Vs K.C. PATEL & CO. email@kcpatel.in	Assistant Registrar Manjusha madam
15	04/04/2024 10.30 AM TO 01.30 PM/	1064485	4438106	MR. MANISH GIRDHARLAL GATHANI Vs INDIA PISTONS LIMITED,	KIRAN KUMAR DANG Vs MOHAN ASSOCIATES. brinda@iprightsindia.com	Assistant Registrar Manjusha madam
16	08/04/2024 10.30 AM TO 01.30 PM/	810198	1821019	NANOSURG HEALTHCARE SOLUTIONS PVT. LTD. Vs VISION STATIONARY PVT LTD	VISHESH & ASSOCIATES. visheshassociates@gmail.com Vs Y. J. TRIVEDI & CO. info@yjtrivedi.com	Assistant Registrar Manjusha madam
17	08/04/2024 10.30 AM TO 01.30 PM/	736498	1574588	RAJESH MAKHIJA Vs SDI CORPORATION	VARIKASERY & VARIKASERY. varikasery@yahoo.com Vs KRISHNA & SAURASTRI. tm@krishnaandsaurastri.com	Assistant Registrar Manjusha madam
18	08/04/2024 10.30 AM TO 01.30 PM/	788754	2061559	EMCURE PHARMACEUTICALS LIMITED Vs LABORATOIRES GRIFFON PVT.LTD.	ADITYA & ASSOCIATES. info@adityaandassociates.com	Assistant Registrar Manjusha madam
19	08/04/2024 10.30 AM TO 01.30 PM/	732799	1541888	PRADEEP G. ROTHOD Vs DEEPAK M. JAIN	CHANDRAKANT M. JOSHI cmjoshi@bom3.vsnl.net.in	Assistant Registrar Manjusha madam
20	08/04/2024 10.30 AM TO 01.30 PM/	222688	1294169	ZUVENTUS HEALTHCARE LTD. Vs NUTRAMED PHARMACEUTICALS PVT. LTD.	ADITYA & ASSOCIATES tm@adityaandassociates.com	Assistant Registrar Manjusha madam
21	10/04/2024 10.30 AM TO 01.30 PM/	926093	2463930	ABDUL REHMAN ATTARWALA Vs ARAFATH. M. K	ADITYA & ASSOCIATES tm@adityaandassociates.com Vs KUNHABDULLA POOLAYULLATHIL, ADVOCATE applytm@yahoo.com	Assistant Registrar Manjusha madam

22	10/04/2024 10.30 AM TO 01.30 PM/	205592	1304072	OMAR KASSIM AL-ESAYI MARKETING C. LTD. Vs KIRORIMAL KASHIRAM MARKETING AND AGENCIES PVT.LTD.	KRISHNA & SAURASTRI. tm@krishnaandsaurastri.com Vs DELHI REGISTRATION SERVICE drspatent@yahoo.com	Assistant Registrar Manjusha madam
23	10/04/2024 10.30 AM TO 01.30 PM/	246328	1342069	EUREKA FORBES LIMITED Vs Anand and Anand	tm@adityaandassociates.com Vs Anand and Anand email@anandandanand.com	Assistant Registrar Manjusha madam
24	10/04/2024 10.30 AM TO 01.30 PM/	255382	1054582	GANESH PREMIUM TEA PVT. LTD. Vs Ganesh Grains Limited	G. S. RIJHWANI & CO. Vs L.S. DAVAR & CO. trademark@lsdavar.in	Assistant Registrar Manjusha madam
25	10/04/2024 10.30 AM TO 01.30 PM/	851749	2303982	ABBAS AHMED ANSARI Vs KROWN BISCUIT PVT. LTD.	NAIR ASSOCIATES Vs Y. J. TRIVEDI & CO. info@yjtrivedi.com	Assistant Registrar Manjusha madam
26	10/04/2024 10.30 AM TO 01.30 PM/	1196892	5445080	VAKHARIA DISHA DHARUVIN Vs MG Motor India Private Limited	VAKHARIA DISHA DHARUVIN tmipattorney@gmail.com Vs SUJOY BHATIA	Assistant Registrar Manjusha madam
27	15/04/2024 10.30 AM TO 01.30 PM/	162043	1005452	RAJENDRA BABULAL MALU Vs PRABHAKAR TRADING CO.	HIRAL C. JOSHI. trademarks@cmjoshi.com Vs Y.J. TRIVEDI & CO	Assistant Registrar Manjusha madam
28	15/04/2024 10.30 AM TO 01.30 PM/	880956	2033462	TAKAHATA PRECISION CO., LTD Vs M/S PREMIER ENGINEERING TECHNICS PVT. LTD.	ANA LAW GROUP ailbox@anaassociates.com Vs JOSEPH VARIKASERY varikasery@yahoo.com	Assistant Registrar Manjusha madam
29	15/04/2024 10.30 AM TO 01.30 PM/	207886	1268054	QUANTUM ADVISORS PVT. LTD. Vs QUANTUM SECURITIES PVT. LT	THE COURT LAB, ADVOCATES & IP ATTORNEYS. info@thecourtlab.com	Assistant Registrar Manjusha madam

30	16/04/2024 10.30 AM TO 01.30 PM/	1024941	3931941	ELDER PROJECTS LTD. Vs ELDER REMEDIES LTD	REKHI VISHAKHA A SINGH vishakha.rekhi@gmail.com Vs ELDER REMEDIES LTD bhutanitanishq@gmail.com	Assistant Registrar Manjusha madam
31	16/04/2024 10.30 AM TO 01.30 PM/	161009	1060707	S. D. FAMILY TRUST Vs CANDY S.P.A.	M. P. MIRCHANDANI & CO.  mail@mpmirchandani.com Vs ANAND AND ANAND. trademark@anandandanand.com	Assistant Registrar Manjusha madam
32	16/04/2024 10.30 AM TO 01.30 PM/	2071496	799735	BABU CHOUDHRY Vs GUCCIO GUCCI S.P.A	RNA, IP ATTORNEYS info@rnaip.com	Assistant Registrar Manjusha madam
33	16/04/2024 10.30 AM TO 01.30 PM/	186410	1236863	GIRNAR FOOD AND BEVERAGES PVT. LIMITED Vs ROYAL COFFEE WORKS	JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA. jgbdadvo@gmail.com	Assistant Registrar Manjusha madam
34	16/04/2024 10.30 AM TO 01.30 PM/	184198	1008164	KURESH A. CEMENTWALA Vs NILGIRI HERBATS AND AGRO INDUSTRIES PRIVATE LIMITED	INTERNATIONAL TRADE MARK BUREAU	Assistant Registrar Manjusha madam
35	18/04/2024 10.30 AM TO 01.30 PM/	1100751	4517008	LEBEN LABORATORIES PVT. LTD. Vs LUPIN LIMITED.	M/S. V.A. ASSOCIATES vaassociatesip@gmail.com	Assistant Registrar Manjusha madam
36	18/04/2024 10.30 AM TO 01.30 PM/	1620585	738584	ABDUL HUSSIAN Vs TANMAY BIRI FACTORY	S. MAJUMDAR & CO. cal@patentindia.com	Assistant Registrar Manjusha madam
37	18/04/2024 10.30 AM TO 01.30 PM/	1240872	5055955	PREEAT SETHI Vs SHALINA LABORATORIES PVT. LTD.	R.K. DEWAN & CO. trademarks@rkdewan.com	Assistant Registrar Manjusha madam

38	18/04/2024 10.30 AM TO 01.30 PM/	837309	134927	SPECIALITY MEDITECH PVT. LTD. Vs MODI-MUNDIPHARMA PRIVATE LIMITED	ACME COMPANY.	Assistant Registrar Manjusha madam
39	22/04/2024 10.30 AM TO 01.30 PM/	1102384	4517008	LEBEN LABORATORIES PVT. LTD. Vs INTAS PHARMACEUTICALS LTD.	Y. J. TRIVEDI & CO. info@yjtrivedi.com	Assistant Registrar Manjusha madam
40	22/04/2024 10.30 AM TO 01.30 PM/	276761	4227884	NAGESH PORWAL TRADING AS M/S. SAMRAT INDUSTRIES Vs JAIDEEP ISPAT & ALLOYS PVT. LTD.	LAAD ASSOCIATES rahullaad@gmail.com Vs NAVKAR ASSOCIATES navkarassociates16@gmail.com	Assistant Registrar Manjusha madam
41	22/04/2024 10.30 AM TO 01.30 PM/	749284	1452363	Mrs. KUSUMBEN K. BHAGAT Vs AGLOWMED LTD.	SANJEEV NIPHADKAR sanjeev@ssniphadkar.co.in Vs VISHESH & ASSOCIATES. visheshassociates@gmail.com	Assistant Registrar Manjusha madam
42	22/04/2024 10.30 AM TO 01.30 PM/	1143988	4290086	THE HUT.COM LIMITED Vs AJANTA PHARMA LTD	R.K. DEWAN & CO. trademarks@rkdewan.com	Assistant Registrar Manjusha madam
43	22/04/2024 10.30 AM TO 01.30 PM/	760557	1545324	BAJAJ ELECTRICALS LIMITED Vs HAR SWARUP SHRICHAND	K&S PARTNERS postmaster@knspartners.com Vs S. M. GUPTA & CO. smguptag@gmail.com	Assistant Registrar Manjusha madam
44	23/04/2024 10.30 AM TO 01.30 PM/	963468	3884250	EUREKA FORBES LIMITED Vs Forbes LLC	DASWANI & DASWANI kolkata@daswanindia.net Vs K & S PARTNERS ipotm@knspartner	Assistant Registrar Manjusha madam
45	23/04/2024 10.30 AM TO 01.30 PM/	963467	3884279	EUREKA FORBES LIMITED Vs Forbes LLC	DASWANI & DASWANI kolkata@daswanindia.net Vs K & S PARTNERS ipotm@knspartner	Assistant Registrar Manjusha madam

46	23/04/2024 10.30 AM TO 01.30 PM/	1233707	4710975	AMIT GUPTA PROPRIETOR OF M/S. AGARWAL TRADING INC Vs BHAVIK JAIN	MANSI GAWDE gawdemansi@yahoo.com Vs PRIYANKA TIWARI info@maximbiz.com	Assistant Registrar Manjusha madam
47	23/04/2024 10.30 AM TO 01.30 PM/	276963	4491796	SWATI INDUSTRIES Vs JAI FOOD PRODUCTS	DP SONI the_goodwill@rediffmail.com Vs GAUTAM & COMPANY trademark_gautam@rediffmail.com	Assistant Registrar Manjusha madam
48	24/04/2024 10.30 AM TO 01.30 PM/	213559	1016737	WATCH TRADE FEDERATION Vs GUCCIO GUCCI.S.P.A,	KIRAN MAKHIJA. Vs RNA, IP ATTORNEYS info@rnaip.com	Assistant Registrar Manjusha madam
49	24/04/2024 10.30 AM TO 01.30 PM/	269957	4258822	JAWAHAR ROCHIRAM ROCHA Vs GANESHA AUDIO SYSTEMS PRIVATE LIMITED	ASHOKA LAW ASSOCIATES ip@ashokalaw.com Vs RAMESH CHANDRA BAGDI & ASSOC. rcbagdipcs@yahoo.in	Assistant Registrar Manjusha madam
50	24/04/2024 10.30 AM TO 01.30 PM/	1208117	5501840	HINDUSTAN PETROLEUM CORPORATION LIMITED Vs PIONEER NUTS AND BOLTS PVT. LTD.	R.K. DEWAN & CO. trademarks@rkdewan.com Vs MAHTTA & CO trademarks@mahtta.co.in	Assistant Registrar Manjusha madam
51	24/04/2024 10.30 AM TO 01.30 PM/	1208116	5501839	HINDUSTAN PETROLEUM CORPORATION LIMITED Vs PIONEER NUTS AND BOLTS PVT. LTD.	R.K. DEWAN & CO. trademarks@rkdewan.com Vs MAHTTA & CO trademarks@mahtta.co.in	Assistant Registrar Manjusha madam
52	24/04/2024 10.30 AM TO 01.30 PM/	266359	3080264	MATOSHREE HEALTH CARE PRIVATE LIMITED Vs HAB PHARMACEUTICALS AND RESEARCH LTD	R.K. DEWAN & CO. trademarks@rkdewan.com Vs CHANDRAKANT & ASSOCIATE tmrip@yahoo.com	Assistant Registrar Manjusha madam
53	24/04/2024 10.30 AM TO 01.30 PM/	3583343	998827	MOAZZAM SHABBIR MOIYADI Vs NIPPON AUDIOTRONIX PVT.LTD	BANSAL & COMPANY patentindia@gmail.com	Assistant Registrar Manjusha madam

54	25/04/2024 10.30 AM TO 01.30 PM/	998969	3888709	ZAIB FAROOQUI Vs ZEBRONICS India Pvt. Ltd.	SAI ANAND SERVICE saitrademark@gmail.com Vs DEEPAK VAID deepak.vaid@gmail.com	Assistant Registrar Manjusha madam
55	25/04/2024 10.30 AM TO 01.30 PM/	1219318	4895109	SATELLITE DEVELOPERS PRIVATE LIMITED Vs VICEROY PROPERTIES LLP.	MITUL SHAH advmitulshah@outlook.com Vs VICEROY PROPERTIES LLP.	Assistant Registrar Manjusha madam
56	25/04/2024 10.30 AM TO 01.30 PM/	1013607	3338743	GODREJ TYSON FOODS LIMITED Vs T.T. KRISHNAMACHARI & CO	D.P. AHUJA & CO trademarks@dpahuja.in Vs MOHAN ASSOCIATES. brinda@iprightsindia.com	Assistant Registrar Manjusha madam
57	25/04/2024 10.30 AM TO 01.30 PM/	1039377	3338742	GODREJ TYSON FOODS LIMITED Vs Ajit Kumar Motwani	D.P. AHUJA & CO trademarks@dpahuja.in Vs J.P. ASSOCIATES ADVOCATE. praveen@jpassociates.co.in	Assistant Registrar Manjusha madam
58	25/04/2024 10.30 AM TO 01.30 PM/	1038821	3338742	GODREJ TYSON FOODS LIMITED Vs T.T. KRISHNAMACHARI & CO	D.P. AHUJA & CO trademarks@dpahuja.in Vs MOHAN ASSOCIATES. brinda@iprightsindia.com	Assistant Registrar Manjusha madam
59	25/04/2024 10.30 AM TO 01.30 PM/	770110	1863745	GODREJ TYSON FOODS LIMITED Vs T. T KRISHNAMACHARI & CO.,	MOHAN ASSOCIATES	Assistant Registrar Manjusha madam